

DIVISION BENCH
COURT - II

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/80(KB)2023
COMP.APPL/91(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	MUKLESH KUMAR VS SAI BABA MINING & CRUSHING PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Ms. Mahuya Ghosh, Adv.] For the Operational Creditor

Mr. Vikas Baisya, Adv.] For the Corporate Debtor

Ms. Ranjana Seal, Adv.]

ORDER

1. Learned Counsel for the Operational Creditor present. Learned Counsel for the Corporate Debtor present.
2. **COMP.APPL/91(KB)2023:**
 - a. Learned Counsel appearing on behalf of the Operational Creditor is handed over copy of COMP.APPL/91(KB)2023 to the learned Counsel appearing for the Corporate Debtor.
 - b. Leaned Counsel appearing for the Corporate Debtor is directed to file reply affidavit within a period of two weeks.
 - c. List this matter for arguments on **2nd September, 2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**